

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES, MUMBAI

CONSOLIDATED CAUSE LIST OF SA/MA/PART HEARD MATTERS/ CLARIFICATION/ SPECIAL BENCH/ THIRD MEMBER/PRONOUNCEMENT FOR FRIDAY 11.09.2026

COURT ROOM NO. (1)

I Before Hon'ble Justice (Retd.) C V Bhadang, President & Shri Arun Khodpia (AM)

1	MA 326/M/26	Naresh Purohit	B/President
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II Before Hon'ble Justice (Retd.) C V Bhadang, President & Shri Girish Agrawal (AM)

1	MA 374/M/26	Lavina Vishal D'Souza	A/AM
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COURT ROOM NO. (2)

I Before S/Shri Saktijit Dey, VP & Makarand V Mahadeokar, AM

1	SA 122/M/26 (ITA 7747/M/26)	Ranjana Vinodchandra Walhe	SMC/-
2	SA 125/M/26 (ITA 8400/M/26)	Hement Shrivastava	SMC/-
3	SA 134/M/26 (ITA 8860/M/26)	Ramesh Devappa Shetty	SMC/-
4	SA 135/M/26 (ITA 1819/M/15)	Tata Steel Ltd.	H/-
5	SA 136/M/26 (ITA 2463/M/17)	Tata Steel Ltd.	H/-
6	SA 137/M/26 (ITA 1966/M/16)	Tata Steel Ltd.	H/-
7	SA 138/M/26 (ITA 203/M/19)	Tata Steel Ltd.	H/-
8	SA 139/M/26 (ITA 8747/M/26)	Aditya Vivek Vaidya	A/-
9	SA 140/M/26 (ITA 8748/M/26)	Aditya Vivek Vaidya	A/-
10	SA 141/M/26 (ITA 7883/M/26)	Bharat Aviation Pvt. Ltd.	B/-
11	SA 142/M/26 (ITA 7918/M/26)	Virendra Raghuvisharan Jain	F/-
12	MA 395/M/26	M/s. Ravisum Creative Promotions Pvt. Ltd.	D/VP

COURT ROOM NO. (3)**I Before S/Shri C N Prasad, JM & Makarand V Mahadeokar, AM**

1 ITA 1683/M/26 M/s. Navjyoti Farming Pvt. Ltd. (for clarification) B/-

II Before S/Shri C N Prasad, JM & G M Doss, AM

1	ITA	6787/M/25	Prestige Multitrade Ltd. (PH)	C/-
2	ITA	6786/M/25	Prestige Multitrade Ltd. (PH)	C/-
3	ITA	7757/M/25	Ashjit Reacting Pvt Ltd. (PH)	C/-
4	ITA	8288/M/25	Chandra Prakash Jain	C/-
5	ITA	4160/M/26	Pierre Julian John D'Souza (for clarification)	C/-
6-9	ITA	4629 to 4632/M/26	Protechmanize Solutions Pvt. Ltd. (PH)	C/-
10-11	ITA	5300 & 5303/M/26	Omkara Assets Reconsrtuction Pvt. Ltd. (PH)	C/-
12-13	ITA	5348 & 5351/M/26	Omkara Assets Reconsrtuction Pvt. Ltd. (PH)	C/-
14	ITA	5396/M/26	Omkara Assets Reconsrtuction Pvt. Ltd. (PH)	C/-
15-17	ITA	6416 to 6418/M/26	Dinesh Kumar Kanodia (PH)	C/-
18-20	ITA	6453 to 6455/M/26	Girish Vipinchandra Patel (PH)	C/-
21-22	ITA	6454 & 6456/M/26	Girish Vipinchand Patel (PH)	C/-
23	ITA	6516/M/26	ACA IPL Investment & Financial Services Pvt. Ltd. (PH)	C/-
24-27	ITA	6549 to 6552/M/26	Kalpataru Fincap Ltd. (PH)	C/-
28-32	ITA	6568 to 6572/M/26	Malaay Kumarpal Shah (PH)	C/-
33	ITA	6590/M/26	Sakthivel Kaleswara Vignesh (PH)	C/-
34-35	ITA	6606 & 6607/M/26	Sakthivel Kaleswara Vignesh (PH)	C/-
36-39	ITA	6677 to 6680/M/26	ACA IPL Investment & Financial Services Pvt. Ltd. (PH)	C/-
40-44	ITA	6685 to 6689/M/26	Compact Capital Ltd. (PH)	C/-
45-46	ITA	6988 & 6989/M/26	Compact Capital Ltd. (PH)	C/-
47-50	ITA	6698 to 6701/M/26	Rekha Motilal Lalwani (PH)	C/-
51-56	ITA	6734 to 6739/M/26	Manish Motilal Lalwani (PH)	C/-
57-62	ITA	6974 to 6979/M/26	Manish Motilal Lalwani (PH)	C/-
63-65	ITA	6863 to 6865/M/26	Prachi Manish Lalwani (PH)	C/-
66-67	ITA	6749 & 6750/M/26	Areion Fincap Pvt. Ltd. (PH)	C/-
68-69	ITA	6763 & 6764/M/26	Areion Real Estate Services Pvt. Ltd. (PH)	C/-
70-71	ITA	6922 & 7559/M/26	Areion Industries Pvt. Ltd. (PH)	C/-
72-75	ITA	6927 to 6930/M/26	Areion Industries Pvt. Ltd. (PH)	C/-
76-80	ITA	7008 to 7012/M/26	Puneet Lalit Kumar (PH)	C/-
81-85	ITA	7018 to 7022/M/26	Navin Srichand Kanjwani (PH)	C/-

86-87	ITA	7572 & 7573/M/26	Navin Srichand Kanjwani (PH)	C/-
88-91	ITA	7027 to 7030/M/26	Ajeet Nandkishore Taparia (PH)	C/-
92-93	ITA	7758 & 7759/M/26	Vaishnav Developers (PH)	C/-
94-96	ITA	7760 to 7762/M/26	Om Shanti House (PH)	C/-
97	ITA	8143/M/26	Om Shanti House (PH)	C/-
98	ITA	7763/M/26	Ajmera Manor Pvt. Ltd. (PH)	C/-

COURT ROOM NO. (4)

I Before S/Shri Amit Shukla, JM & Vikram Singh Yadav, AM

1	MA	338/M/26	Kumaon Engineering Co. Pvt. Ltd.	H/AM
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II Before S/Shri Amit Shukla, JM & Arun Khodpia, AM

1	MA	337/M/26	Incred Financial Services Ltd.	C/AM
2	ITA	6719/M/24	Power Stores E Commerce Pvt. Ltd. (for clarification)	J/-
3	ITA	1799/M/25	Ravi Dilip Waghela (for clarification)	D/-
4	ITA	7109/M/25	Divya Shakti Real Estate Pvt .Ltd. (for clarification)	D/-

III Before S/Shri Amit Shukla, JM & Girish Agrawal, AM

1-2	MA	371 & 372/M/26	Baikabibai & Hansraj Morarji Charity Trust	E/JM
3	ITA	5734/M/14	Majestic Infracon Pvt. Ltd. (PH)	E/-

IV Before S/Shri Amit Shukla, JM & Prabhash Shankar, AM

1	MA	67/M/26	Vinay Ramanlal Shah	F/JM
2-3	MA	74 & 75/M/26	Vinay Ramanlal Shah	F/JM
4-11	ITA	660 to 667/M/25	Sabari Jain Associates	F/-
12-13	ITA	1776 & 1777/M/26	Nehru Centre (for clarification)	B/-

V Before S/Shri Amit Shukla, JM & Makarand V Mahadeokar, AM

1	MA	16/M/26	Pir Mukaddam Saheb Charitable Trust	C/JM
2	MA	369/M/26	Ali Fazal	A/AM
3-6	MA	151 to 154/M/26	Bharat Nathalal Zaveri	B/JM

COURT ROOM NO. (5)**I Before Smt. Beena Pillai, JM & Shri Arun Khodpia, AM**

1	MA	368/M/26	Roy Rex Cornello	SMC/AM
2	MA	415/M/26	Play Games 24x7 Pvt. Ltd.	I/JM
3-4	ITA	1664/M/22 & 7816/M/27	Goldman Sachs (Singapore) Pvt. Ltd. (for clarification)	I/-

II Before Smt. Beena Pillai, JM & Shri Girish Agrawal, AM

1	MA	331/M/26	Unilever Industries Pvt. Ltd.	J/JM
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III Before Smt. Beena Pillai, JM & Shri Jagadish, AM

1	MA	245/M/26	St. Thomas Church	E/JM
2	ITA	4707/M/25	Ashok Hiremath (for clarification)	A/-
3	CO	229/M/25	Ashok Hiremath (for clarification)	A/-

COURT ROOM NO. (6)**I Before S/Shri Vikram Singh Yadav, AM & Anikesh Banerjee, JM**

1	MA	23/M/24	Unnikrishnan Vadakkedath Sugathan	I/AM
2-9	MA	213 to 220/M/26	Narendra R Shah	B/AM

II Before S/Shri Vikram Singh Yadav, AM & Siddharth Nautiyal, JM

1	MA	354/M/26	Mahendra Silk Mills Pvt. Ltd.	D/JM
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COURT ROOM NO. (7)**I Before Shri Sandeep Gosain, JM**

1-2	MA	386 & 387/M/26	Govind Mansharam Dingwa	SMC/JM
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II Before S/Shri Sandeep Gosain, JM & Om Prakash Kant AM

1-3	MA	257 to 259/M/26	Estate of Vandravan P Shah	E/AM
4	MA	396/M/26	Vinod Ramnath Rao	F/AM
5-6	MA	409 & 410/M/26	Astra Exim Pvt. Ltd.	A/JM

III Before S/Shri Sandeep Gosain, JM & Girish Agrawal, AM

1	MA	132/M/26	Deepak Omprakash Kanodia	D/AM
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IV Before S/Shri Sandeep Gosain, JM & Bijayananda Pruseth, AM

1-2	MA	383 to 385/M/26	Rajesh Ramchandra Dake	D/JM
3	MA	407/M/26	Mohanlal Dayal Charity Trust	F/AM

V Before S/Shri Sandeep Gosain, JM & Prabhash Shankar AM

1-2	MA	8 & 9/M/26	M/s. Amrit Corporation	A/JM
3	MA	375/M/26	Ruchi Stock & Securities Pvt. Ltd.	SMC/AM
4	MA	376/M/26	Indrajit Properties Pvt. Ltd. (in which Dulli Trade and Commerce Pvt. Ltd.)	C/JM

COURT ROOM NO. (8)**I Before S/Shri Om Prakash Kant, AM & Pawan Singh JM**

1	ITA	4134/M/26	Seepz Special Economic Zone Authority (PH)	G/-
2	ITA	7895/M/25	Satguru Corporate Services Pvt. Ltd. (PH)	G/-

II Before S/Shri Om Prakash Kant, AM & Anikesh Banerjee, JM

1-2	MA	340 & 341/M/26	Jamnagar Utilites & Power Pvt. Ltd.	F/AM
3-7	MA	269 to 273/M/25	Star Cruises (India) Travel Services	I/JM
8-10	MA	98 to 100/M/25	Diamond Wood Pvt. Ltd.	D/AM
11	MA	342/M/25	Chromex	J(SMC)/AM
12	MA	41/M/26	Luminant Investments Ltd.	A/AM
13-14	MA	146 & 147/M/26	Santosh Devappa Shetty	B/AM
15	MA	390/M/26	Mansukhlal Chimanlal Chauhan	J(SMC)/JM
16	MA	391/M/26	Santosh Vimlesh Mehta	C/AM
17	ITA	5807/M/26	Aarti Agrifresh	H/-
18	ITA	5815/M/26	Aarti Agrifresh	H/-
19	ITA	5837/M/26	Aarti Agrifresh	H/-

III Before S/Shri Om Prakash Kant, AM & Siddhartha Nautiyal, JM

1-2	MA	309 & 310/M/26	Nayan Rajendra Kshatriya	B/AM
3	MA	03/M/24	M/s. Nippon Investment & Finance Company Pvt. Ltd.	B/JM
4	MA	199/M/26	Rajasthan Rawal Brahman Samaj Vikas Mandal	D/JM
5	MA	373/M/26	Rustamjee Aspire Premises Co-op. Soc. Ltd.	SMC/AM

COURT ROOM NO. (9)**I Before S/Shri Anikesh Banerjee, JM & Arun Khodpia, AM**

1-3 MA 377 to 379/M/26 Vijay Kumar Chawla F/AM

II Before S/Shri Anikesh Banerjee, JM & Bijayananda Pruseth, AM

1 MA 203/M/26 Rekhaben Sharadkumar Mehta K(SMC)/JM
2 MA 260/M/26 Mihir Bipinbhai Parekh F/JM

III Before S/Shri Anikesh Banerjee, JM & Prabhash Shankar, AM

1 MA 347/M/26 M/s. Hubtown Ltd. E/JM
2 MA 242/M/25 The Sangeet Plaza LFTEX Office Premises Co-op Soc Ltd. J/AM
3 MA 389/M/26 Lukesh Textile Industries Pvt. Ltd. A/AM

III Before S/Shri Anikesh Banerjee, JM & Makarand V Mahadeokar, AM

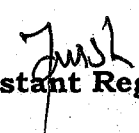
1 ITA 5614/M/25 Chetan Shantilal Kapadia (PH) C/-

COURT ROOM NO. (11)**I Before S/Shri Siddhartha Nautiyal, JM & Shri Arun Khodpia, AM**

1 MA 175/M/26 Federation of Indian Pilots F/JM
2 MA 179/M/26 Federation of Indian Pilots F/JM

The Following Cases fixed are adjourned to 25.09.2026

1 MA 52/M/26 M/s. Keli Cultural Association SMC/-
2 MA 388/M/26 Balkrishna Pandurang Patil SMC/-
3 ITA 1611/M/26 Aakash Minning Pvt. Ltd. (for clarification) SMC/-
4 MA 184/M/26 Basic Chemicals Cosmetics & Dyes Export Promotion Council J(SMC)/AM
5-8 MA 170 to 173/M/26 The Chembur Gymkhana C/JM
9 ITA 2455/M/26 Oxalis Labs (for clarification) C/-
10 ITA 7030/M/25 Chandraprasad Satyanarayana Diddi (for clarification) SMC/-
11-13 MA 392 to 394/M/26 LIC Housing Finance Pvt. Ltd. A/AM
14 IT(SS) 471/M/26 Wedding Factory Ltd. G/-
15 IT(SS) 513/M/26 Wedding Factory Ltd. G/-
16 IT(SS) 590/M/26 Wedding Factory Ltd. G/-
17 IT(SS) 657/M/26 Wedding Factory Ltd. G/-
18 IT(SS) 672/M/26 Wedding Factory Ltd. G/-
19 IT(SS) 673/M/26 Wedding Factory Ltd. G/-
20 ITA 1002/M/26 Jyotiprasad Taparia (for compliance) F/-
21 ITA 3026/M/26 Thiruvalluvar Co-operative Credit Society Ltd. (E-FILE(SMC)) J(SMC)/-
22 ITA 1775/M/26 Sant Rohidas Leather Industries (for compliance) G/-
23-29 ITA 7365 to 7371/M/25 Sharad Jedaji Shethia (for compliance) G/-


Assistant Registrar